

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

O.A. NO. 1141/2001
M.A. NO. 973/2001

This the 4th day of April, 2002.

HON'BLE SHRI JUSTICE ASHOK AGARWAL, CHAIRMAN
HON'BLE SHRI V.K.MAJOTRA, MEMBER (A)

1. Bhagwan Singh S/O tula Ram
Working as Mason Grade III.
2. Amer Singh (Dhanwan) S/O Pancham Singh
Working as Hammer Man Grade III.
3. Rajbir Singh S/O Umrao Singh
Working as Wireman Grade III,
(All working as Mason Grade III/
Hammer Man Grade III/ Wire Man Grade III
with the SSE/Works/SIG,
Northern Railway, Tundla. Applicants

(By Shri R.K.Shukla, Advocate)

-versus-

1. Union of India through
General Manager,
Northern Railway,
Baroda House, New Delhi.
2. Chief Administrative Officer (Const.),
Northern Railway,
Kashmeri Gate, Delhi.
3. Sr. Signalling & Telecom Engineer (Const.),
Northern Railway,
Aligarh.
4. Divisional Railway Manager,
Northern Railway,
Allahabad. Respondents

(By Shri B.S.Jain, Advocate)

O R D E R (ORAL)

Hon'ble Shri Justice Ashok Agarwal, Chairman :

After the present OA was argued at some length on
the issue of jurisdiction, applicants seek leave to
withdraw the same with liberty to institute a fresh OA



before a Bench having territorial jurisdiction to entertain the same. Prayer made is granted.

2. Present OA is disposed of accordingly. No costs.

V. K. Majotra
(V. K. Majotra)

Member (A)

Ashok Agarwal
(Ashok Agarwal)
Chairman

/as/